

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

I.A.Nos.2237-38/08 in I.A.No.2212/08 in WRIT PETITION (CIVIL) NO(s). 202 OF 1995

T.N. GODAVARMAN THIRUMULPAD

Petitioner(s)

VERSUS

UNION OF INDIA & ORS

Respondent(s)

Date: 30/04/2008 These applications were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s) Mr. P.K. Manohar, Adv.

For Respondent(s)/ Mr.Vijay Panjwani, Adv.(Mentioned by)
applicant(s)

UPON hearing counsel the Court made the following
ORDER

nd

List on Friday the 2 May, 2008.

(G.V.Ramana)

(Veera Verma)

Court Master

Court Master

(Mentioned slip enclosed)